


NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

 (31)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/36/(IB)/2018  
NAME OF THE PETITIONER(S) : BHANSALI CHEMICALS MADRAS LTD  
NAME OF THE RESPONDENT(S) : SIPCOT & SIDCO PHASE II ENTERPREURE FINISHED  
LEATHER EFFLUENT TREATMENT COM PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1.	M. C. Bhansali	IC, Mr. Arjun C	

**ORDER**

PCS representing the petitioner present and stated that the respondent is intending to settle the matter and in this regard, they have paid Rs.50,000/- as initial payment. He prayed for time to file joint memo of settlement. Respondent called but absent. Time is enlarged at request. Put up on 21.02.2018.

  
(S VIJAYARAGHAVAN)  
Member(Technical)

  
(K ANANTHA PADMANABHA SWAMY)  
Member(Judicial)

bc